HIGH COURT OF MANIPUR

AT IMPHAL

CASE CLEARANCE RATE IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF JANUARY, 2021

HIGH COURT OF MANIPUR

Institut	Institution during the month			sal during the	month	Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
122	9	131	60	2	62	49.18	22.22	47.33

SUBORDINATE COURTS OF MANIPUR

Institut	Institution during the month			sal during the	month	Case Clearance Rate (%)			
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)	
169	161	330	60	131	191	35.50	81.37	57.88	

REGISTRAR (JUDICIAL)

HIGH COURT OF MANIPUR

AT IMPHAL

CASE CLEARANCE RATE IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF FEBRUARY, 2021

HIGH COURT OF MANIPUR

Institution during the month			Dispos	sal during the I	month	nth Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
165	17	182	101	5	106	61.21	29.41	58.24

SUBORDINATE COURTS OF MANIPUR

	Institution during the month			Dispo	Disposal during the month			Case Clearance Rate (%)		
-	Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)	
	190	111	301	81	117	198	42.63	105.41	65.78	

REGISTRAR (JUDICIAL

SUPERINTENDENT: STATEMENT

HIGH COURT OF MANIPUR

AT IMPHAL

CASE CLEARANCE RATE IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF MARCH, 2021

HIGH COURT OF MANIPUR

				nigh Cook	OF MANIPU	<u>N</u>			
Institution during the month			Dispo	sal during the I	month	Case Clearance Rate (%)			
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)	
143	16	159	115	15	130	80.42	93.75	81.76	

SUBORDINATE COURTS OF MANIPUR

				306	ONDINATE CO	7011.0			
г			.1.	Disposal during the month			Case Clearance Rate (%)		
	Institution during the month Civil Criminal Total			Civil	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
	(A)	(B)	(C = A+B)	(D)	82	160	41.94	58.57	49.08
	186	140	326	78	82				

SUPERINTENDENT: STATEMENT

REGISTRAR (JUDICIAL)